

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**


**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.11.2017 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited
NAME OF THE PETITIONER(S)	IJM(INDIA) INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited
UNDER SECTION	97

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH	Advocate	aprassociates14@gmail.com 9495968289	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SANKARA RAO G.	Advocate	SANKARRAO@GMAIL.COM 9951769022	G. Sankar Rao

Heard Mr.Vivek Ganesh, learned counsel for the petitioner and Mr.Sankara Rao G, learned counsel for the respondent.

Learned counsel for the respondents has not filed any affidavit by stating that they have no objection to allow the application basing on the orders passed in CP No. 2 of 2014 and undertakes to file affidavit in terms of the above submissions. Post the case on 17.11.2017 for final <sup>hearing and</sup> no further adjournments. *will be granted.*



**Member (Technical)**



**Member (Judicial)**